

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3612

ANSWERED ON:11.12.2009

IMPLEMENTATION OF COTPA

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Cigarettes and Other Tobacco Products Act (COPTA) is being implemented throughout the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether some of the State Governments have shown reluctance in starting campaign against smoking in public places as sale of tobacco products is an important source of employment and also of State revenue;
- (d) if so, the details thereof; and
- (e) the corrective measures taken or proposed to be taken by the Government to address the issue and providing alternative employment to the concerned persons?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI S. GANDHISELVAN)

(a)&(b): Yes. "The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA) enacted in the year 2003 throughout the country is intended to discourage the consumption of tobacco products, the salient features of which are as under:-

- (i) prohibition of smoking in a public place;
- (ii) prohibition of direct and indirect advertisement;
- (iii) prohibition of sale of tobacco products to minors;
- (iv) prohibition of sale of tobacco products within 100 yards of educational institutions.
- (v) Mandatory depiction of specified pictorial health warnings on all tobacco product packs.

(c)&(d): No such reluctance has been shown by State Governments.

(e): This Ministry is working closely with Ministry of Rural Development for providing alternative income generating activities for bidi workers.